

Statement

(a) (e) The number of days during which Unit I of the Rajasthan Atomic Power Station was closed during the year 1977-78, 79 and 80 and the reasons therefor are given below:

Year	Number of days lost on account of			Total days lost during the year
	Planned maintenance	Grid problems, equipment failure & human errors	Labour unrest and strike	
1977	45	45	137	227
1978	120	38	143	302
1979	—	62	—	62
1980 (January to November)	—	89	—	89

(c) No, Sir.

(d) and (e). Unit I of the station is operating satisfactorily at present and continuous efforts are being made to further improve the performance. Short term as well as long term remedial measures are being implemented as and when necessary to prevent recurrence of the problems.

(c) if so, whether Government propose to restrict the import of computer systems to ensure better utilisation of existing computers;

(d) whether Government propose to review import licences already granted and to place a blanket ban on imports till this review is completed; and

(e) whether it is proposed to grant additional import licences of small value to existing computer centres for increasing their capacities to meet demand against import of large computers in view of the above?

WRITTEN ANSWERS TO QUESTIONS

Under-utilisation of Computers

*121. SHRI CHINTAMANI JENA:

SHRI A. C. DAS:

Will the PRIME MINISTER be pleased to state:

(a) whether computers in Government, public and private sector organisations in metropolitan cities are not fully utilised;

(b) whether organisations like Bharat Heavy Electricals, Planning Commission were allowed to import large and expensive computers on promise of full utilisation of these machines and whether these machines are under-utilised;

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) According to such information as is available with the Department of Electronics (DOE), all computer systems installed in Delhi prior to about two years ago, are being fully utilised today. The recent commissioning of the giant central computer of the National Informatics Centre of the DOE, which can be accessed through any of the 15 computer terminals located in various government departments/agencies in Delhi, has provided substantial additional capacity, which should be adequate to meet new computational needs in Delhi for the next two years. As regards Bombay, the computer systems in use in gov-

ernment, public and private organisations are substantially utilised to-day.

(b) The computers at Planning Commission and Bharat Heavy Electricals Limited (BHEL), at Delhi, which became operational in February, 1978 and May, 1979 respectively, were configured in terms of size and power with respect to the planned work load of the organisations over a 5 year period, which is the typical life time of such systems. Both these computers are already being utilised on a two shift (10-12 hours day) basis. It is therefore well founded to expect that they will be practically fully utilised over the next two years.

(c) Does not arise.

(d) Since imports are being allowed after examination of user requirements as also the essentiality of such imports, there is no need to review import licences already granted or to place a blanket ban on computer imports until that review is completed.

(e) Savings can accrue by increasing the capacities of existing computer centres by granting to those centers additional import licences of relatively small value, rather than importing more complete computer systems. This constitutes one of the important policy objectives of the special import policy on computers which the DOE is implementing.

भारतीय चिकित्सा सेवा, भारतीय वन सेवा तथा भारतीय इंजीनियरी सेवा

* 125. श्री मूल चन्द वर्मा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार का विचार भारतीय चिकित्सा सेवा, भारतीय वन सेवा तथा भारतीय इंजीनियरी सेवा को, इन सेवाओं में प्रशासनिक कार्यकुशलता बढ़ाने और देशभर में एकरूपता लाने के प्रयोजन से, भारतीय प्रशासनिक सेवा

के समान ही, ग्रिडिल भारतीय सेवा में परिवर्तित करने का है;

(ख) क्या इसके फलस्वरूप विभिन्न राज्यों में इन सेवाओं में एकरूपता आ जायेगी और आवश्यकतानुसार सेवाओं का पारस्परिक आदान-प्रदान हो सकेगा; और

(ग) इस बारे में सरकार की क्या प्रतिक्रिया है ?

गृह मंत्रालय तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री पी० वेंकट सुब्बाय्या) :

(क) से (ग). भारतीय वन सेवा का गठन पहली जुलाई, 1966 से किया गया था। इसमें सभी राज्य भाग ले रहे हैं। भारतीय चिकित्सा तथा स्वास्थ्य सेवा का गठन पहली फरवरी, 1969 से किया गया था, किन्तु इसके संवर्गों का गठन नहीं किया गया है। भारतीय इंजीनियरी सेवा (सिचाई विद्युत्, भवन तथा सड़क) का अभी गठन नहीं किया गया है। तत्कालीन सरकार ने मार्च, 1978 में निर्णय किया था कि भारतीय इंजीनियरी सेवा और भारतीय चिकित्सा तथा स्वास्थ्य सेवा के संवर्गों के गठन किए जाने के प्रश्न पर आगे कार्रवाई नहीं की जानी चाहिए। फिर भी मामले की अब समीक्षा की जा रही है और वर्तमान सरकार के सक्रिय रूप से विचाराधीन है।

Establishment of Forest based Industry in Gaya, Bihar

*126. SHRI RAM SWARUP RAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any memorandum for establishment of a forest-based industry in Gaya (Bihar); and